

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO. 3700
ANSWERED ON 09.08.2018

De-Addiction Centre

†3700.SHRI ALOK SANJAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to set up de-addiction centres at Gram Panchayats level in the country;
- (b) if so, the details thereof, State-wise including Madhya Pradesh;
- (c) whether new de-addiction centres have been set up in the country including Madhya Pradesh during the last three years and the current year;
- (d) if so, the details thereof, State-wise; and
- (e) the details of the achievements of the said centres during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (d) Ministry of Social Justice & Empowerment has informed that it implements a “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse” under which financial assistance is provided to Non-Governmental Organisations, Panchayati Raj Institutions, Urban Local Bodies etc. for, *inter-alia*, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs). Under the said scheme, the Ministry also supports IRCAs working in rural areas. The details of new de-addiction centres assisted during last three years are given at Annexure.

(e) The number of persons benefitted under the Scheme during last three years and current year are as follows:

2015-16	1,46,124
2016-17	1,14,759
2017-18	1,00,737
2018-19 (as on 31.7.18)	16,236

Annexure

**Annexure referred to in reply to parts(a) to (d) of the Lok Sabha USQ No.3700 for reply
on 09.08.2018**

**State-wise details of the number of new de-addiction centres set up in the country
including Madhya Pradesh during the last three years**

S.No.	Name of the State/Union Territory	2015-16	2016-17	2017-18	2018-19
1.	Andhra Pradesh	0	2	0	0
2.	Bihar	0	0	0	0
3.	Chhattisgarh	0	0	0	0
4.	Goa	0	0	0	0
5.	Gujarat	0	0	0	0
6.	Haryana	1	0	1	0
7.	Himachal Pradesh	0	0	0	0
8.	Jammu & Kashmir	0	0	0	0
9.	Jharkhand	1	0	0	0
10.	Karnataka	1	1	0	0
11.	Kerala	0	0	0	0
12.	Madhya Pradesh	1	1	2	0
13.	Maharashtra	7	6	2	0
14.	Odisha	0	1	1	0
15.	Punjab	24	1	0	0
16.	Rajasthan	0	1	0	0
17.	Tamil Nadu	0	2	0	0
18.	Telangana	0	2	0	0
19.	Uttar Pradesh	0	1	1	0
20.	Uttarakhand	0	0	0	0
21.	West Bengal	0	0	0	0
22.	Andaman & Nicobar Islands	0	0	0	0
23.	Chandigarh	0	0	0	0
24.	Dadra & Nagar Haveli	0	0	0	0
25.	Delhi	0	2	1	0
26.	Daman & Diu	0	0	0	0
27.	Lakshadweep	0	0	0	0
28.	Puducherry	1	1	0	0
29.	Arunachal Pradesh	0	0	0	0
30.	Assam	0	2	0	0
31.	Manipur	0	0	0	0
32.	Meghalaya	0	0	0	0
33.	Mizoram	0	0	1	0
34.	Nagaland	0	1	0	0
35.	Tripura	0	0	0	0
36.	Sikkim	0	0	0	0
	Total	36	24	9	0